

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

O.A. No. 1200 1986
T.A. No.

DATE OF DECISION 31.12.1986

Shrimati Supria Basu Roy Chowdhry Petitioner Applicant

None

Advocate for the Petitioner(s)

Versus

Kendriya Vidyalaya Sangathan Respondent s

None

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. Justice K. Madhava Reddy, Chairman

The Hon'ble Mr. Kaushal Kumar, Member.

1. Whether Reporters of local papers may be allowed to see the Judgement ? Yes
2. To be referred to the Reporter or not ? No
3. Whether their Lordships wish to see the fair copy of the Judgement ? No
4. Whether to be circulated to all the Benches ? No

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(Kaushal Kumar)
Member
31.12.86

K. Madhava Reddy
(K. Madhava Reddy)
Chairman
31.12.86

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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

REGN. NO. OA 1200/86

Dated: 31.12.86

Smt. Supriya Basu Roy Chowdhry Applicant

Vs.

Kendriya Vidyalaya Sangathan Respondents

CORAM : Hon'ble Mr. Justice K. Madhava Reddy, Chairman
Hon'ble Mr. Kaushal Kumar, Member.

For the Applicant None

For the Respondents None

(Judgement of the Bench delivered by Hon'ble Mr. Justice
K. Madhava Reddy, Chairman)

In this application filed under Section 19 of the
Administrative Tribunals Act, 1985 (for short, 'the Act'),
the applicant calls in question the order dated 5.9.1986
transferring her from Kendriya Vidyalaya, JNU Campus, New
Mehrauli Road, New Delhi to Kendriya Vidyalaya, Tughlakabad,
New Delhi.

The Kendriya Vidyalaya Sangathan is a "society"
registered under the Societies Act as held by this Tribunal
in T-769/85 (Shri Bal Kishan & Others v. Kendriya Vidyalaya
Sangathan) dated 11.4.1986. Although the grievance of the
applicant relates to a 'service matter', this Tribunal would
have no jurisdiction to entertain it unless a notification
envisaged by sub-section 2 of Section 14 of the Act is issued.
No such notification has so far been issued. Therefore,
this application may be returned to the applicant for
presentation before the appropriate forum.


(Kaushal Kumar)
Member
31.12.86


(K. Madhava Reddy)
Chairman
31.12.86